

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.154
TO BE ANSWERED ON 2ND FEBRUARY, 2022**

LOSS OF FOODGRAINS

154. DR. SHASHI THAROOR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the quantity of wheat and rice lost due to storage, transit, and pilferage during the past five years, State-wise;**
- (b) whether the Ministry has considered the recommendation of the Standing Committee report for revising standards and guidelines for reducing food losses in storage, transit and avoiding pilferage losses;**
- (c) if so, the details of the revised standards and guidelines;**
- (d) if not, the reasons therefor;**
- (e) whether technologies such as blockchain can be integrated so as to monitor and ensure that food losses can be brought down; and**
- (f) if so, the details of technological solutions piloted or implemented?**

A N S W E R

**THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND
PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The details are enclosed at Annexure-I.**
- (b) & (c): Yes Sir. The steps taken to curb the storage and transit losses are at Annexure-II. In addition to this, a Standard Operating Procedure (SOP) regarding Joint Verification of High Transit Loss (TL) cases has also been formulated.**
- (d): Does not arise in view of (b) & (c) above.**
- (e) & (f): The department is yet to explore this option.**

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 154 DUE FOR ANSWER ON 02.02.2022 IN
LOK SABHA

A: Region-wise and year-wise details on the storage and transit losses of wheat and rice for past five years:

(i) Wheat

S. No.	Region	Storage Loss					Transit Loss					(Quantity in MT)
		2016-17	2017-18	2018-19	2019-20	2020-21	2016-17	2017-18	2018-19	2019-20	2020-21	
		Qty	Qty	Qty	Qty	Qty	Qty	Qty	Qty	Qty	Qty	
1	Punjab	-110227	-73005	-70213	-68052	-87833	855	586	558	299	0	
2	Haryana	-65474	-52112	-64076	-61210	-63248	676	-25	345	-7	0	
3	Uttar Pradesh	-6085	-22989	-29587	-25340	-21563	15199	5152	-159	3390	12506	
4	Uttarakhand	-320	-279	-240	-196	-148	47	29	17	87	222	
5	Rajasthan	-9752	-14235	-12133	-12265	-11765	1209	-1127	31	-495	1850	
6	Jammu & Kashmir	117	-30	-36	-71	62	999	469	426	206	242	
7	Delhi	-304	-354	141	234	505	1275	424	189	116	378	
8	Himachal Pradesh	-135	-195	-197	-136	-153	10	30	27	33	0	
9	Maharashtra	4622	194	483	1018	838	7986	7026	6631	6252	7664	
10	Gujarat	-212	-2525	-1109	-2467	-3099	2926	2044	3026	2299	1790	
11	Madhya Pradesh	-12327	-20706	-41769	-21059	-55367	11	-76	-583	-13	0	
12	Chattishgarh	-8	-209	-103	-162	-117	141	228	49	44	107	
13	Andhra Pradesh	35	-155	-183	-193	-82	308	91	51	19	43	
14	Karnataka	-76	-278	-136	-69	-192	1397	301	152	222	487	
15	Tamil Nadu	-378	-265	-286	-244	-711	338	20	-104	4	160	
16	Kerala	-622	-1032	-1293	-600	-1139	408	192	200	381	573	

.....2/-

17	Telangana	0	-14	-128	-63	-38	0	106	152	42	66
18	West Bengal	-68	-1074	-657	-398	-2144	11883	9274	8359	8909	8729
19	Odisha	-34	-53	-69	-131	-397	2243	1719	1409	1057	1494
20	Bihar	161	-401	75	-194	-101	7512	7306	6798	6749	9606
21	Jharkhand	105	7	-1	-34	-63	909	626	612	494	618
22	NEF Shillong	0	-5	-5	-8	0	105	210	224	160	210
23	Assam	50	-48	-72	-8	32	1903	420	767	613	503
24	Nagaland	8	12	6	2	0	126	12	0	0	0
25	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
26	Manipur	0	0	0	0	0	0	0	0	0	0

Note: Telangana separated from Andhra Pradesh with effect from 01.04.2017 and Manipur separated from N&M (Nagaland & Manipur) with effect from 01.04.2020.

(-) sign indicates a storage/transit gain; Qty: Quantity.
2016-17 to 2019-20 (Audited) & 2020-21(Provisional).

(ii) Rice

S.No.	Region	(Quantity in MT)									
		Storage Loss					Transit Loss				
		2016-17	2017-18	2018-19	2019-20	2020-21	2016-17	2017-18	2018-19	2019-20	2020-21
		Qty	Qty	Qty	Qty	Qty	Qty	Qty	Qty	Qty	Qty
1	Punjab	30394	26592	38503	29233	43395	79	136	112	65	0
2	Haryana	189	922	4988	524	16604	44	89	83	31	0
3	Uttar Pradesh	23096	17460	13175	7770	10574	6132	4841	3128	2464	9315
4	Uttarakhand	-136	408	149	-156	224	9	3	72	17	6
5	Rajasthan	190	221	287	265	393	67	25	43	130	66
6	Jammu & Kashmir	466	289	463	860	414	2007	1704	1980	1588	1046
7	Delhi	299	406	334	352	686	78	71	33	36	91

8	Himachal Pradesh	18	57	61	54	79	29	26	22	21	0
9	Maharashtra	12388	11504	8695	7849	8058	10759	8686	8828	6704	11811
10	Gujarat	2341	3073	2452	1248	1505	2503	2954	2495	2132	2579
11	Madhya Pradesh	104	68	28	134	182	287	1	21	20	21
12	Chattishgarh	4547	2910	1511	2825	3231	197	46	78	63	0
13	Andhra Pradesh	1426	-31	-1783	3094	401	538	44	327	99	0
14	Karnataka	7428	4902	5964	5266	4376	9123	12671	12196	9533	13241
15	Tamil Nadu	5677	3712	3339	3033	3137	5858	6288	5221	4654	6013
16	Kerala	1517	1483	1858	1461	1963	1515	2556	3557	2454	4759
17	Telangana	0	-3539	673	3332	-799	0	741	125	-62	0
18	West Bengal	1275	957	665	550	439	661	913	612	252	6068
19	Odisha	1666	990	318	-709	-550	8	109	44	2	3
20	Bihar	1511	1522	2388	1831	1682	10102	10081	11813	11118	16345
21	Jharkhand	2407	1638	1803	1954	2121	5438	5901	5002	5220	8531
22	NEF Shillong	602	770	483	633	393	2036	2804	2694	2363	3388
23	Assam	2528	2706	3269	2528	2748	14803	14264	13064	11876	17312
24	Nagaland	615	448	332	305	181	1442	2321	2232	2315	2174
25	Arunachal Pradesh	537	202	245	126	122	232	237	415	432	633
26	Manipur	0	0	0	0	52	0	0	0	0	950

Note: Telangana separated from Andhra Pradesh with effect from 01.04.2017 and Manipur separated from N&M (Nagaland & Manipur) with effect from 01.04.2020.

(-) sign indicates a storage/transit gain; Qty: Quantity.
2016-17 to 2019-20 (Audited) & 2020-21(Provisioal).

B: Region-wise and year-wise details on the losses of foodgrains due to pilferage for past five years:

(Quantity in MT)

SI No.	Name of Region	2016-17		2017-18		2018-19		2019-20		2020-21	
		Wheat	Rice	Wheat	Rice	Wheat	Rice	Wheat	Rice	Wheat	Rice
1	Punjab	0	25.4	0	93.98	115.39	67.07	80.87	0	171.30	0
2	Rajasthan	1	0	2.65	0	0	0	0	0	0	0
3	Delhi	0	0	0.09	0	0	0	0	0	0	0
4	Haryana	0	0	4.75	0	0	0.11	21.70	0	0	0
5	Uttar Pradesh	0	0	2.2	0	4.44	0.04	0	0	0	0
6	Gujarat	0	0	0.39	0	0	0	0	0	14.58	0.05
7	Chhattisgarh	0	0	0.65	0	0	0	0	0	0	0
8	Arunachal Pradesh	0	0	0	0.68	0	0	0	0	0	0
9	Bihar	0	0	0	0	5.21	0	0	0	0	0
10	Karnataka	0	0	0	0	0	63.39	0	0	0	0
11	Madhya Pradesh	0	0	0	0	0	0	60.54	0	0	0
12	Odisha	0	0	0	0	0	0	0	0	1.11	10
13	West Bengal	0	0	0	0	0	0	0	0	2	0
14	Assam	0	0	0	0	0	0	0	0	0.14	5.5
15	Tamil Nadu	0	0	0	0	0	0	0	0	0	144
16	Telangana	0	0	0	0	0	0	0	0	0	4.28

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b)&(c) OF UNSTARRED QUESTION NO. 154 FOR ANSWER ON 02.02.2022 IN LOK SABHA

The details on the steps taken by the Government to curb the storage and transit losses are as under:

Storage Loss:

- ❖ The position of storage losses is reviewed in Monthly Performance Review Meetings (MPR) at HQ level and EDs (Zone)/GMs(R) are instructed to intensify inspections/monitoring of depots showing higher storage & transit losses.
- ❖ Covered storage capacity has been augmented to avoid covered and plinth (CAP) storage of food grains.
- ❖ Periodical prophylactic and curative treatment of food grains stocks is undertaken to keep them free from pests/infestations i.e. to minimize losses due to biotic factors.
- ❖ High storage losses in a month are investigated at the level of ED (Zones), GM (Regions) and other senior officers.
- ❖ Security staff of FCI, Home Guards and other external agencies are being deployed at FCI depots to ensure safety and security of the stock.
- ❖ CCTV cameras are installed in owned depots for better surveillance and supervision.
- ❖ Physical measures like installation of barbed wire fencing of the boundary walls, provision of street lights for illumination of godowns and proper locking of the sheds are taken to secure the godowns.
- ❖ Disciplinary action is initiated against delinquents wherever abnormal/unjustified losses are reported after due investigation.

Transit Loss:-

- ❖ The concerned EDs (Zone)/ GMs (Region) are being continuously pursued to closely monitor the trend and take effective steps to control the trend of losses. Region-wise trend of TL is being reviewed in every MPR meeting and monitored regularly.
- ❖ Joint Verification is being undertaken to fix the responsibility wherever transit loss is reported to be more than 0.75%. Moreover, GMs have been authorized to get the JV conducted wherever losses are between 0.50% and 0.75%.
- ❖ Depots incurring high level losses in a month are inspected at the level of EDs (Zone), GMs (Region) and other senior officers.
- ❖ Special Squad checking at selected rail heads and destination/ dispatch centers is being undertaken by the field offices.
- ❖ Deployment of independent Consignment Certification Squad (ICCS) at the time of loading and unloading of rakes.
- ❖ Emphasis has been laid on proper weighment and accounting of the stocks at the time of receipt and issue.
- ❖ Disciplinary action is being initiated against delinquents wherever abnormal/unjustified transit losses are reported.
